

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 16**

**Company Appeal No. 6/Chd/Hry/2022  
Under Section 252(1), CA 2013**

**In the matter of:-**

Harsha Builtcom Pvt. Ltd

...Petitioner

Vs.

ROC, NCT of Delhi & Haryana

...Respondent

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. I), are on official tour on account of colloquium today, the matter is adjourned to 22.12.2023.

November 03, 2023  
TNV

Sd/-  
Court Officer